

**APPENDIX - XI**

**CHAPTER- VI, Rule - 28**

**IN THE HIGH COURT OF ORISSA: CUTTACK**

Class of Case..... No..... of 20 .....

Subject Code

--	--	--	--	--	--

Appellant /Applicant /Petitioner :

Versus

Respondent / Non-applicant :

**List of Documents filed by the Petitioner/ Appellant / Applicant / Respondent  
No. \_\_\_\_\_ and Non-Applicant (to indicate the name).**

Sl. No.	Description of Documents	Nature of Document	Annexure Mark (s)	Page (s)
1.		[O] [C] [A]*		
2.		[O] [C] [A]*		
3.		[O] [C] [A]*		

Total:

Place: .....

Date: .....

**Signature and full name of the Party /  
Advocate for .....**

\* [Original / Certified Copy/ Authenticated Copy, to be indicated by putting (√ Mark) against the respective entry denoting 'O', 'C' and 'A']